

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

CORAM – SHRI P. MOHAN RAJ, HON'BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 118/241/HDB/2018
NAME OF THE COMPANY	Lalit Gupta & Others (In the matter of Indian Institute of Insurance Surveyors and Loss Assessors)
NAME OF THE PETITIONER(S)	Daljeet Singh Sardar & others
NAME OF THE RESPONDENT(S)	Lalit Gupta & Others (In the matter of Indian Institute of Insurance Surveyors and Loss Assessors)
UNDER SECTION	241

ORDER

Matter adjourned to 08.12.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)